have it? We should include all games ! wherever they came from.

SHRI DEOKINANDAN NARAYAN: My question is whether the Secretary is well-versed in these Indian sports also?

SHRI D. P. KARMARKAR: Certainly, the Secretary of the Scheme is not expected to be an expert in every game Only he should have a good working knowledge of everything He should be a good administrator only.

DR R P. DUBE: May I know whether sports pertains to health or to education?

Mr. CHAIRMAN Education incluphysical education and health includes physical fitness and so sports It is a border-line problem

CHARTER RATES OF FLYING CLUBS

*496. SHRI MAHABIR PRASAD: Will the Minister of Transport and COMMUNICATIONS be pleased to state the charter rates on which planes are obtained from the Flying Clubs for use by the Ministers and high Government officials?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR). A statement is laid Table of the Sabha

STATEMENT

The charter rates of the Flying Clubs vary from club to club and according to the tpye of the planes chartered These are given below There are no special rates for Ministers and other high Government officials

I. D lhi Flyi g Cl ib

DH-82, 1-5 Cummunk one passenger

Rs. 75 per hr

A 1str MK V (two passengers)

Rs 125 per hr

2. Madras Flying Club

Tigermoth airc aft-

For Members

Rs 75 per hr. with a minimum charge of Rs. 75.

For Non-Members

Rs. 90 per hr.

mınimum charge of Rs. 90,

3. Orissa Flying Club.

Aeronca Sedan (4 seater) Rs. 125 per hr. Tigermoth . Rs. 60 per hr.

Madhya Bharat Flying Club:

Aeronca Chief Aircraft

Tigermoth aircraft Rs. 75 per hr

Night charge . Rs. 25 if aircraft is not doing 3 hours flying per day.

Madhya Pradesh Flying

L-5 aircraft Rs. 75 per hr.

6. Bengal Flying Chib

L-5, Tigermoth, Chipmunk

Rs. 80 per hr.

7. Bombay Flying Club

PA-18 Fiper Super Cub Re. 1 per

mıle plus Rs. 100 for overnight stay.

Northern Indian Flying Club:

Tigermoth, Chipmunk, Auster and Bonanza

Rs. 75 | per hr.

9. Rajasthan Flying Club

Life-members, Directors and Government Flights-

Bonanza Rs. 65 per hr. Supercruiser . Rs. 45 per hr.

Member—

Bonanza As. -/14/per mile. As. -/10/-Supercruiser per mile.

Associate Members-

Bonanza Re. 1 per mile. Supercruiser As. /12/-

per mile.

Non-Members-

Bonanza Re. 1/1/6 per mile.

Supercruiser As. /12/6 per mile.

Landing, hou ing, halting and parking charges and pilots expenses, when applicable, will be charged extra.

10. Hind Provincial Flying Club

L-5, Piper Cub. Chipmunk, Tigermoth Rs. 75 per hr.

In case of an aircraft doing less than 3 hours flying per day, a night stop charge of Rs. 25 would be made

Supercruiser (2-seater)

Night stop: Rs. 20 if utilisation is less than 250 miles per day.

Bonanza (3-seater)

Re. 1 per mile.

Re. 1 per mile.

Night stop: Rs. 30 if utilisation is less than 400 miles per day.

Aero-45 (3-seater)

Rs. 1/8/per mile.

Night stop: Rs. 30 if utilisation is less than 400 miles per day. Twin Beech (5-seater) . Rs. 2/4/

Night stop: Rs. 50 if utilisation is less than 500 miles per day.

11. Government Flying Training School, Bangalore:

Auster Autocar,

Aeronca and
Tigermoth.

Rs. 75 per hr. for all types of aircraf subject to a runnimum of Rs. 7.

Halting charges Rs. 10 per hr subject to a minimum of Rs. 100 for overnight hals.

12. Bihar Flying Club:

This club has no aircraft at present for chit er flying. The Chipmunk and Figermoth aircraft are used for giving joy rides only.

SHRI MAHABIR PRASAD: May I know the amount of subsidy given by the Central Government to the various Flying Clubs?

SHRI HUMAYUN KABIR: It is a statement but ıf fairly long member wants. the hon. the information. give There are two first category Clubs. They get a fixed subsidy of a lakh of rupees and the total grant in the case of Bombay Flying Club in 1956 57 was about Rs. 2:46 lakhs including subventions. In the case of Hind Provincial Flying Club, it was Rs. 3:07 lakhs. There are two second category Clubs and 3 third category Clubs and 5 fourth category Clubs. Do you want all the figures?

MR CHAIRMAN: He has seen the statement

SHRI MAHABIR PRASAD May I know whether it is a fact that Directors of the Flying Clubs sometimes can charter planes on actual oil and petrol expenses basis:

Shri HUMAYUN KABIR: The charter rates have been given and there are certain concessions for members. We have no information that beyond these concessions given to members, the Directors have any special privileges.

SHRI MAHABIR PRASAD Is it a fact that sometimes Ministers and Government officials use these planes without making any payment?

Shri HUMAYUN KABIR: According to the information and statement which has been laid on the Table of the House, there are no special rates for Ministers and other high Government officials and they have to pay the normal rates for charters

SHRI MAHABIR PRASAD: My specific question is whether sometimes Ministers and Government servants use these planes without making any payment

SHRI HUMAYUN KABIR: If it is a trial flight and somebody is taken, presumably no payments are made but if it is a regular chartered flight, the usual charter charge is to be paid.

SHRI BHUPESH GUPTA: I have never been taken on such trial flights.

Shri HUMAYUN KABIR: It is a request for action. The next time the Viscount flies on trial, I will offer an invitation to the hon. Member and he is welcome to go.

DR A R MUDALIAR: Does he realise that he is incurring a grave risk in trying to take a valuable Member of this House on a trial trip?

(No reply.)

SHRI JASWANT SINGH: I would like to ask the hon. Minister whether the planes and the Flying Clubs are meant for training or for other purposes also and if they are for training, can the Ministers and officers take these planes away even when the trainees are there and there are no more planes available for training?

3567

Shri HUMAYUN KABIR: The planes in our Flying Clubs are meant for training and if the hon. Member looks at the number of hours they are used for charter or otherwise, he will realise that they are very rarely used for anything except training. As I mentioned earlier, the Bombay Flying Club is a first category Club and it has to fly for about 3,500 hours during the year. The Bombay Flying Club had chartered flights of only about 67 hours during the whole year 1956-57.

SHRI JASWANT SINGH: Is it not true that in the Rajasthan Flying Club, many a time the trainees had gone to the aerodrome but they were not having planes because they were taken away by Ministers?

SHRI HUMAYUN KABIR: If any such case is brought to my attention, I shall look into it. But I can tell the hon. Member that as against about 173 hours of chartered flight in 1955-56 the chartered flight was for only about 61 hours in 1956-57.

FLYING TRAINING TO M.Ps.

- *497. SHRI MAHABIR PRASAD: Will the Minister of Transport and COMMUNICATIONS be pleased to state:
- (a) the number of Members of Parliament who have so far applied for training under the concessional flying scheme; and
- (b) the number of Members of Parliament who have completed the course and obtained flying licences?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI HUMAYUN KABIR): (a) No Member of the present Parliament has applied for training under the concessional flying scheme.

(b) Only one Member of the previous Parliament completed flying training for obtaining Pilot's 'A' Licence and the licence was issued to him.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Who was the Member who had the training?

SHRI HUMAYUN KABIR: Dr. Satya Narain Sinha.

SHRI MAHABIR PRASAD: What is the minimum number of hours for getting the 'A' licence?

SHRI HUMAYUN KABIR: For the 'A' licence which is only for purposes of private flight, I think they have to complete, subject to correction, about 30 or 40 hours' flight.

SHRI MAHABIR PRASAD: May I know at what places this facility is given to Members of Parliament? What are the places where they can learn flying?

SHRI HUMAYUN KABIR: At any Flying Club.

SHRI BHUPESH GUPTA: What will be the cost of such training, assuming that the trainees possess the intellectual and physical qualities of the hon. Minister?

Shri HUMAYUN KABIR: Personal questions are not allowed but I will reply to this that with due regard to any physical ability or disability, a Member of Parliament may try to learn flying at the cost of Rs. 10 per hour.

IMPLEMENTATION OF THE RECOMMENDATIONS OF THE OILSEEDS CRUSHING INDUSTRY ENQUIRY COMMITTEE

- *498. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of Food AND AGRICULTURE be pleased to state:
- (a) which of the recommendations of the Oilseeds Crushing Industry Enquiry Committee have so far been implemented; and
- (b) what steps Government have taken or propose to take to implement the other recommendations?